

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : Company Appeal(CA)/46/2024
NAME OF THE PETITIONER : Income Tax Officer
NAME OF THE RESPONDENT(S) : SMI Auto India Pvt Ltd & 5 Ors
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Counsel Ms. Madhumitha for the Appellant. Ld. Counsel Mr. Avinash
Krishnan Ravi for ROC.

STK-5 to be filed within 2 weeks.

AOS and STK-7 has been filed.

List the matter for hearing on **31.07.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk